

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 597/252/ND/2018 ^{19/}

In the matter of:

Sunbeam Buildtech Pvt. Ltd. ... Appellant
Vs.
Registrar of Companies & Income Tax Deptt. ... Respondent

Under Section: 252

Order delivered on 11.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Chetna Bisht, Advocate
For the Respondent : Mr. Gopal Singh, Dy ROC
For Income Tax Deptt. : Mr. Raghvendra Singh, Advocate with
Mr. Balkishan Ladhania, Advocate

ORDER

Learned counsel for the Income Tax Department states that the reply has been filed today and copy served on e-mail of the appellant yesterday. ROC has filed reply. Learned counsel for the appellant further undertakes to file additional documents in support of appeal within two weeks, with the copy in advance to the other side. ROC and Income Tax Department to file further response within one week thereafter, if required. For further consideration on **06.08.2018**.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**